

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 18 of 2013

Dated : 5th September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Power Company or Karnataka Ltd. & Ors. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan**

**Counsel for the Respondent(s): Mr. J.J. Bhatt, Sr. Adv. with
Mr. Abhimanyu Ghosh &
Mr. Anuj Berry for R-2
Mr. Nikhil Nayyar for R-1
Mr. Rohit Rao N. &
Mr. Ritesh K. Chowdhary for R-4**

ORDER

At the request of the learned counsel for the parties, post the matter
on **12th November, 2013 at 2.30 p.m.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

vs/vt